

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to constitute an '**Arrear Committee**' for expeditious disposal of cases pending in this Hon'ble High Court, comprising of the following Hon'ble Judges:

1. Hon'ble Mr. Justice Sanjay Karol,
2. Hon'ble Mr. Justice Dharam Chand Chaudhary,
3. Hon'ble Mr. Justice Tarlok Singh Chauhan

BY ORDER

REGISTRAR GENERAL

Endst.HHC/Admn.1(18)/78-XIV-17978-84 Dated: 29.06.2015
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1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble Chief Justice;
2. CPC/All the Additional Registrars/ Deputy Registrars;
3. All the Assistant Registrars/Court Masters;
4. Secretaries to the Hon'ble Judges;
5. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Rules)/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Inspection)/Registrar (Administration);
6. All the Section Officers/Private Secretaries;
7. Section Officer (Computer) is requested to upload the above Officer Order on the High Court website.

(From Sl. No. 1 to 7, High Court of H.P. at Shimla)


REGISTRAR GENERAL